



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,6th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -			
24 WA/30/2025 B/O	THE STATE ELECTION COMMISSION Versus ASROF KALAM AZAD LASKAR AND ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, P AND R.D.
25 WA/31/2025 B/O	THE STATE ELECTION COMMISSION Versus MD RAFIQU L ISLAM AND ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, P AND R.D.
26 WA/32/2025 B/O	THE STATE ELECTION COMMISSION Versus HABIBUR RAHMAN	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, P AND R.D.
27 WA/33/2025 B/O	THE STATE ELECTION COMMISSION Versus ABDUL AHAD LASKAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, P AND R.D.
28 WA/34/2025 B/O	THE STATE ELECTION COMMISSION Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, P AND R.D.
29 WA/35/2025 B/O	THE ASSAM STATE ELECTION COMMISSION Versus ABDUL MOTLEB	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, P AND R.D.
30 WA/36/2025 B/O	THE STATE ELECTION COMMISSION Versus ALI AHMED LASKAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, P AND R.D.

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LEAVE NOTE OF ADVOCATES FOR 06/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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19)	MR G GOSWAMI	06-02-2025	To	06-02-2025
20)	MS. S SARMA	06-02-2025	To	07-02-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
25	WP(C)/3391/2024 B/O	GYANJYOTI LAHKAR Versus THE UNION OF INDIA AND 4 ORS	MR. B D KONWAR SR. ADV. MR J SINGH MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	MR. K N CHOUDHURY (R-5) MR. R M DEKA (R-5) MR. D J DAS (R-5) DY.S.G.I. SC, I O C
26	WITH WP(C)/2387/2024	NIRANJAN MAHANTA AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. B D KONWAR SR. ADV. (r-5) MR. R KALITA (r-5) MR. S S ROY (r-1) MR H AGARWAL (r-5) MR J SINGH (r-5) MS M ZOMUANPUII (r-5) MS V V THANYU (r-5) DY.S.G.I. SC, I O C
MOTION				
27	WP(C)/270/2025 FIXED	MD RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR. N ISLAM MR S ABDULLAH	GA, ASSAM
ORDERS				
28	Review.Pet./208/2024 CAVT. NO.08362/024, IN WP(C) 388/2024 (D/O), FIXED	THE COMMISSIONER AND SECRETARY Versus EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ORS	MR. D SAIKIA MR. D P BORAH	SC, HIGHER EDU MR M J QUADIR MR S S ISLAM MR. A K HANNAN SC, HEALTH FOR CAVEATOR
29	WITH Cont.Cas(C)/561/2024	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR. Versus SIDDHARTH SINGH, I.A.S.	MR B D DAS MR M J QUADIR MS S AHMED MR. A K HANNAN	MR. D SAIKIA MR. D P BORAH

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
44	WP(C)/607/2025 B/O	PARAMESWAR BORO Versus THE STATE OF ASSAM	MR J ABEDIN MR. A M AHMED B DAS	GA, ASSAM SC, SEC. EDU. SC. BTC
45	WP(C)/613/2025 B/O	RITA SWARGIARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. B RAMCHIARY MS A RAMCHIARY MS T RAMCHIARY MR. P J DAS	SC, ELEM. EDU SC, BTC
46	WP(C)/616/2025 CAVT. NO.009520/25,N B/O	ABDUL KHALEK Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MR K KASHYAB	MR. A. GAYAN (FOR CAVEATOR) SC, SEC. EDU. MR. P K MUNIR (FOR CAVEATOR)
ADMISSION				
47	WP(C)/3210/2024 FIXED	KANAILAL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, SEC. EDU.
ORDERS				
48	Cont.Cas(C)/749/2019 FIXED	SUSHIL CH. GHOSH AND 14 ORS. Versus PRITOM SAIKIA AND 5 ORS.	MRS. K DEVI MS R P BARUAH MS S A KHALIFA	MR. D SAIKIA MR. R K D CHOUDHURY MR. S BORA MS. L DEVI MS. N PHUKAN MR B KAUSHIK
49	I.A.(Civil)/235/2025 (CONNECTED WITH ITEM NO. 11 IN THE DAILY LIST), B/O in WP(C)/3450/2024	SHAHIDUL ISLAM Versus MD ANUWAR HUSSAIN AND 5 ORS	MR SANKAR DEV ROY	MR. M A SHEIKH
50	I.A.(Civil)/236/2025 (CONNECTED WITH ITEM NO. 22 IN THE DAILY LIST), B/O in WP(C)/4041/2024	BEAUTISIKHA DEVI AND ORS Versus THE STATE OF ASSAM AND 9 ORS	SANJIB HAZARIKA	SC, EDU

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND
HONOURABLE MRS. JUSTICE S.P. KHAUND]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
16 WP(C)/2586/2019 B/O, WITH LCR	HAJRAT ALI @ HARJAT ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
HEARING			
17 WP(C)/8701/2018 PART-HEARD, FIXED, WITH LCR	FAKAR UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MR S M T CHISTIE MR. S K DAS MR N AHMED MR. S I TALUKDAR MR R KARIM MR. M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
16	WP(C)/32/2025 FIXED	AZIAL HOQUE Versus THE STATE OF ASSAM AND 3 ORS.	MR A SARANIA	SC, P AND R.D. GA, ASSAM
17	WP(C)/444/2025 CAVT. NO.003820/25,N FIXED	BHARAT SAIKIA AND 9 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. R BARUAH MR. N M DUTTA	MR D KALITA GA, ASSAM MR. H R DAS DY.S.G.I. SC, FOREST FOR CAVEATOR SC, PCB
18	WP(C)/454/2025 FIXED	GOLDSTONE CEMENTS LIMITED Versus THE STATE OF ASSAM AND ANR	MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, GMC SC, GDD
19	WP(C)/501/2025 FIXED	CHANDRIKA SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MD B ISLAM MR S HUSSAIN MR. S UDDIN MR. S S AHMED	GA, ASSAM SC, REVENUE
20	WP(C)/558/2025 B/O	RIPON UDDIN BARBHUIYA AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	MS. R CHOUDHURY MD. MEMON AHMED	GA, ASSAM DY.S.G.I. SC, NHIDC
HEARING				
21	WP(C)/5161/2022 FIXED	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MR. A ROSHID MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC. REVENUE
	WITH I.A.(Civil)/3414/2023 in WP(C)/5161/2022	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID	GA, ASSAM SC, REVENUE

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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[THIS BENCH WILL SIT AT 10:30 AM AND WILL RISE AS SOON AS THE DIVISION BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MRS. JUSTICE S.P. KHAUND RISES, AND WILL SIT AGAIN AFTER RISING OF THE SPECIAL DIVISION BENCH, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
2	Arb.P./5/2025 B/O	RKD INFRASTRUCTURE PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA MS K SARMA	DY.S.G.I.
3	Arb.P./6/2025 B/O	M/S NES DIGBOI BOGAPANI (177804) Versus BHARAT PETROLEUM CORPORATION LIMITED	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	

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**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 10

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND
HONOURABLE MRS. JUSTICE S.P. KHAUND]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
13 CRL.A(J)/104/2020 5 Y 0 M 16 D :WITH LCR 5 FILES. P.B-2. FIXED.	BABUL ALI @ BABU Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	MR D DEKA (R-2) MR. R A CHOUDHURY (R-2) MR N J KUMAR (R-2) PP, ASSAM

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19)	MR G GOSWAMI	06-02-2025	To	06-02-2025
20)	MS. S SARMA	06-02-2025	To	07-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Thursday,6th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
51	AB/138/2025 B/O	SIBU MANDAL Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA DR AZIZ KHAN	PP, ASSAM
MOTION				
52	Crl.Rev.P./518/2024 B/O	SAMAR ROY Versus MAMATA NAMOSUDRA AND ANR.	MR. A AHMED MR. M A CHAUDHURY U U KHAN MR A AHMED	PP, ASSAM
53	AB/237/2025 B/O	ABHIJEET CHOUDHURY Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHAUDHURY MS. S T BOKTH K A SODIAL T R OVUNG	PP, ASSAM
54	AB/249/2025 B/O	AKSHAY GOYAL Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
55	AB/251/2025 B/O	AKSHAY GOYAL Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
56	AB/22/2025 B/O	SHRI MIRLONG BEY Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
57	AB/71/2025 FIXED	ROSHIDUL ISLAM Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA	PP, ASSAM
ORDERS				
58	I.A.(Crl.)/598/2023 WITH OFFICE NOTE, LCR 3 FILES, B/O in CrI.A./250/2023	ROBIYAL ALI @ ROBIAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

WITH
[CrI.A./250/2023](#)

ROBIYAL ALI @ ROBIAL SHEIKH
Versus
THE STATE OF ASSAM AND ANR.

MR. M U MAHMUD
MR. N UDDIN
MR. M ISLAM
MR S H MAHMUD
MR S K CHHETRY
MS. D BORA
MS. B CHETIA
L PARBIN

PP, ASSAM

59 [Tr.P.\(CrI.\)/5/2024](#)
FIXED

NARAYAN BANIK
Versus
THE STATE OF ASSAM

MR. A K PURKAYASTHA
MR. R MAJUMDAR
MR. S SHARMA
MS. J GHOSH

MR. S K SINGH (R-5)
MR. V K CHOPRA(R-5)
MRS DIPANJALI BORPUJARI
(AS LEGAL-AID-COUNSEL
FOR R-2)
PP, ASSAM

60 [I.A.\(CrI.\)/33/2025](#)
B/O
in AB/3311/2024

MANTU DAS ALIAS MANTU KUMAR DAS
Versus
THE STATE OF ASSAM

MR. P BOIRAGI
MR. S J SARMAH

PP, ASSAM

WITH
[AB/3311/2024](#)

SRI MANTU DAS @ MANTU KUMAR DAS
Versus
THE STATE OF ASSAM

MR. P BOIRAGI
MR. S J SARMAH

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
36	Crl.Pet./1002/2014 (HEARING), FIXED	FAKAR UDDIN Versus DURJAN KHAN and ANR.	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MS.M DEKA MR.A KALAM	PP, ASSAM
MOTION (BA)				
37	Bail Appln./3801/2024 FIXED	SUMI BORAH Versus THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN MS. H HAZARIKA	PP, ASSAM
MOTION				
38	AB/230/2025 B/O	AZAD AHMED LASKAR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
39	AB/231/2025 B/O	ROHIM UDDIN @ JAVED Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
BAIL HEARING (BA)				
40	Bail Appln./89/2025 FIXED	RUPEN RABHA Versus THE STATE OF ASSAM	MR. N N JHA MR. M UDDIN MS M SAHOO	PP, ASSAM
41	Bail Appln./111/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JEHERUL ISLAM Versus JELEKHA KHATUN AND ANR	MR. S I BORA	MS. D GHOSH(R-1) MS N DEKA(R-1) MS H BETALA(R-1) MR I CHAKMA(R-1) MR. S. K. CHAKMA(R-1) MR A.K. HAJONG (R-1) PP, ASSAM
42	Bail Appln./191/2025 FIXED	AKHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	MR. K R PATGIRI (R-2) MS CHITRALEKHA DAS(R-2) MS. D. DEVI(R-2) PP, ASSAM
BAIL HEARING				
43	AB/144/2025 WITH OFFICE NOTE, FIXED	ABED ALI Versus THE STATE OF ASSAM AND ANR.	MR A L MANDAL	PP, ASSAM

HEARING

44 [RSA/209/2017](#)
PART-HEARD, WITH LCR, FIXED

ON THE DEATH OF LATE PANKAJ KUMAR
DAS HIS LEGAL HEIRS

Versus
SMTIMADHABI MAZUMDER

MR. P S DEKA
MR.G C PHUKAN
MR. B K BHAGAWATI
MS B LAHKAR
MS. A CHAKRABARTY
MR B S DEKA

MR.P C DEY
MR.I HAQUE
MS.S PAUL

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LEAVE NOTE OF ADVOCATES FOR 06/02/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
12	FAO/56/2024 (AT 2:00 PM), FIXED	NARAYAN SHARMA @ NARAYAN SHARMA AND 2 ORS Versus SUBASH CH SHARMA AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MRS. S KHATANIAR(R-1, 2) MR. D K CHOMAL (R-1, 2)
	WITH I.A.(Civil)/2202/2024 in FAO/56/2024	NARAYAN SHARMA @ NARAYAN SHARMA AND 2 ORS Versus SUBASH CH SHARMA AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
	WITH I.A.(Civil)/2203/2024 in FAO/56/2024	NARAYAN SHARMA @ NARAYAN SHARMA AND 2 ORS Versus SUBASH CH SHARMA AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
13	I.A.(Civil)/2806/2024 in CRP(IO)/98/2024 (D/O), FIXED, (AT 2:00 PM) in CRP(IO)/98/2024	JIAD ALI @ JIYAD ALI RAHMAN Versus ABDUL HAMID SK	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR. PK DAS
HEARING				
14	RSA/90/2014 CAVT. NO. 924/2013 WITH LCR, FIXED	ABDUL MATIN LASKAR Versus ABUL HUSSAIN BARBHUIYA and 2 ORS.	MR.B SINHA	MR.Z HAMMAD MR.B CHAKRAVARTY(R-2) MR.S U MAZUMDAR MR.A M BARBHUIYA MS.S SARMA(R-2) MR.S U AHMED MS THUYEKHRULU FOR CAVEATOR
	WITH MC/836/2014 in RSA/90/2014	ABDUL MATIN LASKAR Versus ABUL HUSSAIN BARBHUIYA and 2 ORS.	MR.B SINHA	MR.Z HAMMAD MR.A M BARBHUIYA FOR CAVEATOR
	WITH I.A.(Civil)/4223/2019 in RSA/90/2014	ANWAR HUSSAIN BARBHUIYA Versus ABDUL MATIN LASKAR	MR. B CHAKRAVARTY	MR B SINHA

	WITH I.A.(Civil)/940/2020 in RSA/90/2014	ANWAR HUSSAIN BARBHUIYA Versus ABDUL MATIN LASKAR	MR. B CHAKRABORTY MS THUYEKHRULU	MR. B SINHA
15	WITH RSA/183/2023	ABUL HUSSAIN BARBHUIYA Versus ANOWAR HUSSAIN BARBHUIYA AND ANR	MS. N THAPA MR B SINHA MR. T K RAJKUMAR	MR. B CHAKRAVARTY MR. U DAS MS THUYEKHRULU
	WITH MC/75/2023 in RSA/183/2023	ABUL HUSSAIN BARBHUIYA Versus ANOWAR HUSSAIN BARBHUIYA AND ORS	MS. N THAPA MR B SINHA MR. T K RAJKUMAR	MR. B CHAKRAVARTY MR. U DAS MS THUYEKHRULU
16	RSA/112/2015 WITH LCR, FIXED	MD KARIM UDDIN CHOUDHURY Versus MUSSTT. SABEYA AHMED and 3 ORS	MR S CHOUDHURY MR. N DAS MR.P K DEBROY MR.S DEY MS R MEDHI MR.P SEN	MR.B BANERJEE(R-1 - 4) MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAINR-1 - 4 MR.N H BARBHUIYA(R-1 - 4)
	WITH I.A.(Civil)/1899/2022 in RSA/112/2015	MUSSTT. SABEYA AHMED AND 2 ORS Versus MD KARIM UDDIN CHOUDHURY	MR. N H BARBHUIYA MS N J BEGUM	MR. S D PURKAYASTHA MR P K DEBROY MR. P SEN
17	WITH RSA/229/2015	MD KARIMUDDIN CHOUDHURY Versus MUSSTT. SABEYA AHMED and 3 ORS	MR S CHOUDHURY MR. N DAS MR.P K DEBROY MR.S DEY MS R MEDHI MR.P SEN	MR.B BANERJEER-1 - 4 MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAIN(R-1 - 4) MR.N H BARBHUIYA(R-1 - 4)

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LEAVE NOTE OF ADVOCATES FOR 06/02/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
41	WP(C)/290/2025 FIXED AT 2:00 P.M.	TANBIR YUSUF AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. B K GOGOI MR. R B GOHAIN MS M NIROLA MR. R K MAHANTA	MR. T J MAHANTA(R-6) GA, ASSAM MR. P P DUTTA(R-6) MR. J K ROY (R-6) SC, REVENUE
	WITH I.A.(Civil)/216/2025 in WP(C)/290/2025	MANASH JYOTI BORAH Versus TANBIR YUSUF AHMED AND ORS	ABHIJIT DEY	GA, ASSAM MR. P J SAIKIA MR. R K MAHANTA
42	WP(C)/603/2025 B/O	ABDUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. S SUTRADHAR	SC, P AND R.D. GA, ASSAM
ADMISSION				
43	WP(C)/467/2019 FIXED	MANAM PATIR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM SC, AG MR. N ALAM (R5) MR. S U AHMED (R5) SC, IRRIGATION
44	WP(C)/23/2024 FIXED	ASHRAFUL ALOM Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ASLSA GA, ASSAM MS. A HUSSAIN(r-4) MS M KURMI(r-4) MR R ISLAM (r-4) SC, GHC
45	WP(C)/1528/2024 FIXED	MOHAN ENGTI Versus THE STATE OF ASSAM AND 5 ORS	MR. A M S MAZUMDER	SC, P AND R.D. GA, ASSAM SC, AG
46	WP(C)/2914/2024 FIXED	MUKUL NATH Versus THE MANAGING DIRECTOR, ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, APDCL
	WITH WP(C)/2927/2024	RAJEN BEY AND ANR Versus THE MANAGING DIRECTOR, ASSAM POWER GENERATION CORPORATION LTD AND 6 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, APDCL

WITH
[I.A.\(Civil\)/220/2025](#)
in WP(C)/2927/2024

RAJEN BEY AND ANR
Versus
THE MANAGING DIRECTOR AND ORS

AOMAN KHUNGKHRA
BORO

SC, APGCL

48 **WITH**
[WP\(C\)/3538/2024](#)

BABU TERON
Versus
THE MANAGING DIRECTOR, ASSAM
POWER GENERATION CORPORATION
LIMITED (APGCL) AND 4 ORS.

MR. S MITRA
MR A K BORO
MR. R. RAMEEZ
MR S.MITRA

SC, APDCL
MR. S P SHARMA
SC, APGCL

49 [WP\(C\)/6903/2024](#)
FIXED

KRISHNA BORA
Versus
THE UNION OF INDIA AND 5 ORS.

A K GOGOI
MR. L N DIHINGIA

MS. B SARMA (C.G.C)
DY.S.G.I.

QUASHMENT

50 [Crl.Pet./867/2013](#)
SPECIALLY ASSIGNED, FIXED,
WITH OFFICE NOTE

KUMAR DEEPAK DAS
Versus
SHRI HIMANTA BISWA SARMA and 2 ORS

MR.K AGARWAL
MR.M CHOUDHURY
MR.A K DAS

MR.R BARUAH
MR. K K DUTTA
MR.B GOGOI
MR.P NAYAK
MS.M THAKURIA
MR.A DEKA

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LEAVE NOTE OF ADVOCATES FOR 06/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
10	Bail Appln./3806/2024 WITH CASE RECORD (SCANNED COPY), FIXED	ABDUS SALAM Versus THE UNION OF INDIA	MR. N N JHA MR. M UDDIN MS M SAHOO	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 06/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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19)	MR G GOSWAMI	06-02-2025	To	06-02-2025
20)	MS. S SARMA	06-02-2025	To	07-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,6th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH AT THE ITANAGAR PERMANENT BENCH.]

JUDGMENT OF THE FOLLOWING MATTER PERTAINING TO THE PRINCIPAL SEAT WILL BE DELIVERED BY HIS LORDSHIP THROUGH REMOTE VIDEO CONFERENCING FROM THE ITANAGAR PERMANENT BENCH.

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO. 23]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/2505/2022	SWETA MAZUMDAR CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM MS. S B CHOUDHURY (R-5) MR. S K DAS (R-5) MR. D CHAKRABARTY (r-2,3,4)

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19)	MR G GOSWAMI	06-02-2025	To	06-02-2025
20)	MS. S SARMA	06-02-2025	To	07-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,6th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
51	Crl.Rev.P./256/2024 WITH LCR 2 FILES (SCANNED COPY), B/O	MD. REKIB ALI @ FOIZ @ FOIZ ALI @ REKIB Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
52	Crl.Pet./1356/2024 B/O	SATYA TALUKDAR @ SATYAPAL KUSHAL TALUKDAR @ SATYA KUSHAL PAUL Versus TARULATA DAS @ PUJA DAS AND ANR	MR. R MAJUMDAR MR P K KALITA MS. J GHOSH	MR. H K SARMA (R-1) PP, ASSAM (R-2)
BAIL HEARING (BA)				
53	Bail Appln./178/2025 FIXED	RAM KUMAR MANDAL AND ANR Versus THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
ORDERS				
54	Crl.Pet./879/2024 WITH LCR 1 FILE (SCANNED COPY), B/O	ALPANA DASGUPTA Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR A IKBAL MR. P S BISWAS MR. A K DAS MS. R DEVI	PP, ASSAM
55	Crl.Pet./1375/2024 B/O	MUNU BEGUM @ MUSSTT MUNU BEGUM Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
WITH				
56	Crl.Pet./156/2024	MUNU BEGUM @ MUSSTT MUNU BEGUM Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS N KALITA	MR. U J SAIKIA (R-2) MS. M DAS (R-2) PP, ASSAM
57	Crl.Pet./1594/2024 FIXED	ANIL KUMAR RABHA Versus THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY S RABHA R BASUMATARY	MR A KHANIKAR (R-3) PP, ASSAM
WITH				
	I.A.(Crl.)/95/2025 in Crl.Pet./1594/2024	MRS. RENBENI LOTH A CHOUDHURY Versus ANIL KUMAR RABHA AND ORS	SABINA SHARMA	R BASUMATARY PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/02/2025

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR THURSDAY, THE 6TH DAY OF FEBRUARY, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[COURT NO: 17]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM FROM THE PRINCIPAL SEAT]

ORDERS

1. ELECTION PET. 1/2024
(FIXED)

KOMPU DOLO
VERSUS
HAYENG MANGFI

MINKI BOJE
TAKAR BAGANG
REBIKA REBE
M G SINGH

MUDANG OPO
S.K. DEORI
D MAZUMDAR,
SR. ADVOCATE
T NORBU
D DAS(SR. ADVOCATE)
S BISWAS
T NORBU

WITH

I.A.(C) 3/2025
IN ELECTION PET. 1/2024

HAYENG MANGFI
VERSUS
KOMPU DOLO

MUDANG OPO

M G SINGH